

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503

MOST IMMEDIATE

No. _____ /GAZ-II/G-8/DIA/2019

From:

The Registrar (Vigilance),
High Court of Delhi,
New Delhi

The Chairperson,
Delhi Judicial Academy,
Sector - 14, Dwarka,
New Delhi - 110078

New Delhi, dated the

Sub: Appointment of Director (Academics), Delhi Judicial Academy on deputation basis.

Respected Sir,

I am directed to say that Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to resolve to post Mr. Manoj Jain, DHJS, presently posted as Principal Judge, Family Court, South, Saket, New Delhi as Director (Academics), Delhi Judicial Academy on deputation basis.

Yours faithfully,

Sd/-
(DR. ADITI CHOUDHARY)
REGISTRAR (VIGILANCE)

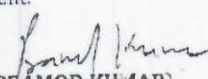
Endst.No. 3226-28/GAZ-II/G-8/DIA/2019

Dated: 29/05/2019

Copy forwarded for information and necessary action to:-

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal Judge (Hqrs.), Family Court, Dwarka, New Delhi, with the request to kindly relieve Mr. Manoj Jain, DHJS, so as to enable him to join his new assignment.

The Joint Registrar (Gazette) I, Delhi High Court, New Delhi


(PRAMOD KUMAR)
Joint Registrar (Gaz-II)

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2019/ 50470-504

Dated, Delhi the

30 MAY 2019

Sub:- Appointment of Director (Academics), Delhi Judicial Academy on deputation basis.

Copy forwarded for information to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Ankur Jain)